

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 646/2024

In the matter of:

News Item titled "How Partial Combustion Fuels Your Bad-Air Woes"
appearing in The Times of India dated 02.05.2024

NDOH:-15.01.2025

INDEX

S. No.	Contents	Page No.
1	Status report on behalf of Delhi Pollution Control Committee (DPCC) with respect to the order dated 31.05.2024.	1-6

Filed by:

New Delhi:

Dated: 15.01.2025

Delhi Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 646/2024

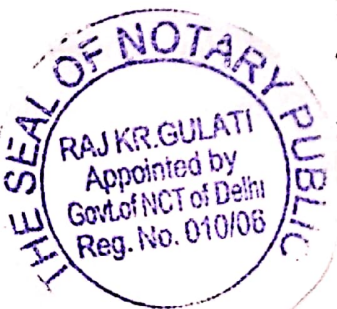
In the matter of:

News Item titled "How Partial Combustion Fuels Your Bad-Air Woes"
appearing in The Times of India dated 02.05.2024

**STATUS REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER
DATED 31.05.2024.**

I, Nandita Moitra, Scientist 'C', Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Scientist 'C', Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter on 31.05.2024 on the basis of the news report dated 02.05.2024 appeared in Times of India interalia mentioning that combustion of various fuels plays a significant role in the poor air quality and associated health risks in north India. This Hon'ble Tribunal is pleased to issue notice to DPCC, CPCB and MoEF&CC for filing their response on the subject.



3. That Identified sources of air pollution on the subject are, Vehicular pollution, and open burning. The Action taken on these subject by the various Delhi Government Departments including DPCC are as under:

(A) Regarding Pollution caused by Vehicles:

- i. 385 teams of Transport dept. and Delhi Traffic Police constituted for Vehicular Pollution Control.
- ii. Compliance of ban on 10-Y-old diesel and 15-Y-old petrol vehicles.
 - a. 12,251 old vehicles impounded in 2022
 - b. 14,924 old vehicles impounded in 2023.
 - c. 20328 (Traffic-11249, Transport-9079) old age vehicles impounded from 01.01.2024 to 01.01.2025.

(B) In 2024, from March 2024 to September 2024, MCD data is- 1844, Apart from this, MCD data is-9111 for period April 2023 till Mar 2024. Old age vehicles impounded during October 2024 is- 3966 (Traffic-2665, Transport-980, MCD-321), Old age vehicles impounded during November 2024 till 27.11.2024 is- 5524 (Traffic-3850, Transport-1366, MCD-308

- i. Compliance with PUC
 - a. 67.76 Lakhs PUC issued in 2022 and 49.78 Lakhs PUC issued in 2023.
 - b. 47.82 Lakhs PUC issued in 2024 (till 01.01.2025)
 - c. Around 2.07 lakhs challans issued in 2022 and 3.25 Lakh challans issued in 2023.
 - d. 6,23,844 challans without PUC from 01.01.2024 to 01.01.2025.
- ii. The action taken for the set up infrastructure for material recovery and disposal of end-of-life vehicles:



1. Delhi has adopted National Single Window System (NSWS) for scrapping the End-of-Life vehicles. The new RVSFs have to apply as per the new policy guidelines which has been adopted. In Delhi due to the problem of land cost and DPCC guidelines for setting up of RVSFs, at present there is no RVSF registered in Delhi.
2. Registration of newly operationalized RVSFs:
The department welcomed every RVSF willing to register themselves with the Delhi Transport Department.
3. Scrapping cell at Transport Department:
A dedicated scrapping cell has been constituted at Transport department, Delhi to streamline process of scrapping policy and coordinate with various stakeholders. Scrapping cell include officials from Transport Department, MSTC, representative of APAG (an NGO associated with Transport department).
4. Live on NSWS Portal:
GNCT of Delhi has completed all formalities for making Delhi Live on National Single Window System (NSWS) and applications for setting up RVSF in Delhi can be uploaded online on NSWS portal. Department has requested to Industries Department vide letter date 21.03.2023 for floating an expression of interest to invite applications to establish Registered Vehicle Scrapping facilities (RVSF) in conforming industrial estates in Delhi. In this regard, an applicant has applied for granting of RVSF license manually and his application is under consideration.
5. Waiver of liabilities:



The waiver of liabilities is under consideration of department and the matter is under submission.

6. Scrapping government vehicles: The transport department has stated that over 1000 government vehicles have already been scrapped through MSTC. The state will continue scrapping government vehicles over 15 years of age and an official update will be provided by the state at the earliest under process.

To set up infrastructure for RVSFs request was sent to Industries Department vide letter dated 21.03.2023 and 23.02.2024 to float an expression of interest to invite applications to establish such facilities in conforming industrial estates in Delhi. For the scrapping of vehicles, currently Transport Dept. is associating RVSF who are having RVSF license from other states.

(C) Regarding Pollution caused by Burning:

1. Dedicated 588 patrolling teams deployed for prevention of open burning (during winter action plan).
2. Strict control on burning of municipal solid waste - Enforcement data (From 01.10.2023 till 01.01.2025):

No. of inspections conducted	95,078
No. of notices/ challans issued	636
Fine imposed (in Rs)	11,52,400

3. Prevention and Control of Paddy Residue:

In compliance to CAQM direction no. 10 dated 10.06.2021 and direction no. 32 dated 16.08.2021 and direction 40



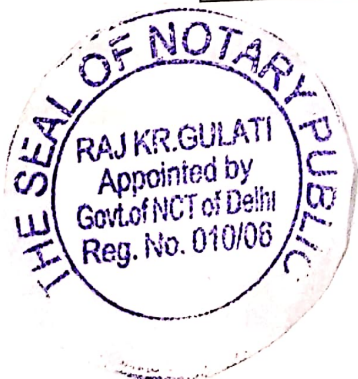
dated 16.9.2021, Action Plan (2024-25) for prevention and control of Paddy Stubble burning in 2024 in Delhi has been prepared. In 2024-25, GNCTD has completed spraying of Bio decomposers in 5000 Acres of non-basmati paddy agricultural fields at North, North-West, West, Central and South-west districts of Delhi.

The Development Department, Govt. of NCT Delhi, has taken following measures to prevent burning of paddy crop residue/ stubble:-

- i. 11 no. day night teams have been deployed for inspection and keeping strict vigil against the paddy stubble burning incidents.
- ii. For prevention and control of paddy residue in NCT of Delhi the Agriculture unit is spraying pusa bio-decomposer solution at paddy growing farmers fields continuously from 2020-21 to 2023-24 under which the following area have been covered under bio-decomposer spray for management of paddy crop residue.

S. no	Year	Area targeted in [Acre]	Area covered/sprayed in [Acre]
1.	2020-21	2000	1935
2.	2021-22	4000	4140
3.	2022-23	5000	4329
4.	2023-24	5000	4189
5.	2024-25	5000	5000

- iii. 25 farmers awareness training programmes have been conducted in villages to aware sensitize farmers not to burn paddy crop residue / stubble.



- iv. 365 paddy crop residue management machineries comprising of Super-seeder, Happy Seeder, Paddy straw chopper, zero trill drill machine, Super SMS, MB Plough, and Bailler etc. have been provided to farmers of Delhi, on 50 % subsidy w.e.f. 2019-20 to 2023-24. 118 machines were distributed to farmers on 50% subsidy in FY 2023-24. Applications have been invited from the farmers for availing subsidy on agriculture implements and machinery in FY 2024-25.

4. The present action taken report may kindly be taken on record.

DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this ¹⁵ day of January, 2025.

DEPONENT

ATTESTED

 NOTARY PUBLIC
 GOVT OF NCT OF DELHI

15 JAN 2025

